

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.367/MP/2025

Subject : Petition under Section 79(1)(f) of the Electricity Act, 2003 seeking compensation as per the Pilot Power Sale Agreement dated 29.10.2018 between North Bihar Power Distribution Company Limited/ South Bihar Power Distribution Company Limited and PTC India Limited for supply of 75 MW of power.

Petitioners : North Bihar Power Distribution Company Limited and Anr.

Respondent : PTC India Limited (PTCIL)

Petition No.422/MP/2025

Subject : Petition under Section 79(1)(f) of the Electricity Act, 2003 seeking compensation as per the Pilot Power Sale Agreement dated 29.10.2018 between North Bihar Power Distribution Company Limited/ South Bihar Power Distribution Company Limited and PTC India Limited for supply of 125 MW of power.

Petitioners : North Bihar Power Distribution Company Limited and Anr.

Respondents : PTC India Limited (PTCIL) and Anr.

Date of Hearing : **16.4.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Umesh Prasad Singh, Advocate, Bihar Discoms
Shri Anand Kumar Shrivastava, Advocate, Bihar Discoms
Shri Shivam Sinha, Advocate, Bihar Discoms
Shri Ravi Nair, Advocate, Bihar Discoms
Shri Kumar Saurva, Advocate, Bihar Discoms
Ms. Janhavi Johar, Advocate, Bihar Discoms
Shri Ravi Kishore, Advocate, PTCIL
Shri Hemant Singh, Advocate, JITPL
Shri Lakshyajit Singh Bagdwal, Advocate, JITPL
Shri Harshit Singh, Advocate, JITPL

Record of Proceedings

At the outset, the learned counsel for the Petitioners sought additional time to file a rejoinder in Petition No. 367/MP/2025 and requested that both matters be listed for hearing in July 2026.



2. The learned counsel for the Respondent No.2/JITPL, in Petition No. 422/MP/2025, however, requested to list the matters on a shorter date.
3. Considering the above, the Commission permitted the Petitioners to file their rejoinder(s) in Petition No. 367/MP/2025 within four weeks.
4. The Petitions will be listed for hearing on **21.7.2026**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**